

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

No. Of Adjournment : 4

COURT NO. : 1

07.08.2019

O.A./260/281/2016

D PANDA  
-V/S-  
M/O LABOUR & EMPLOYMENT

ITEM NO:13

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. B. P. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Mr. B. P. Nayak, Ld. Counsel for the respondents is present and heard. He submitted that the representation of the applicant has been disposed of by the respondents in the meantime.</p> <p>It is seen from the record that on the previous date i.e. on 05.04.2019, no one was present on behalf of the applicant and today also.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p>